

**Amendments to Motor Vehicles Act**

2390. SHRI SANDIPAN THORAT : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether the National Highways Authority of India has sought amendments to Section 138 of the Motor Vehicles Act, 1988 to reduce operating risks on highways;

(b) if so, the details thereof; and

(c) the reaction of the Union Government thereto and the time by which a final decision is likely to be taken in this regard?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS AND MINISTER OF SURFACE TRANSPORT (DR.M. THAMBI DURAI) : (a) Yes, Sir.

(b) and (c) The proposal is at conceptual stage and hence no further details can be given.

[Translation]

**Foreign Investment in Express Highway Project**

2391. SHRI RAJENDRA AGNIHOTRI :  
SHRI RAMPAL SINGH :  
DR. ASHOK PATEL :  
DR. LAXMINARAYAN PANDEY :

Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether the Government propose to allow hundred percent direct foreign investment in Express Highway Projects;

(b) if so, the salient features of the proposal;

(c) the latest position of the said proposal; and

(d) the time by which the final decision is likely to be taken in this regard?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS AND MINISTER OF SURFACE TRANSPORT (DR.M. THAMBI DURAI) : (a) Yes Sir.

(b) to (d) The proposal is at conceptual stage and hence no further details can be given.

**Translation of Books**

2392. SHRI JAGDAMBI PRASAD YADAV : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the names of the original books published in Hindi and English by the National Book Trust and the National Council of Educational Research and Training;

(b) the arrangement made for translation of these original books into other Indian languages;

(c) the names of the Hindi books sent for translation into other languages; and

(d) the number of the Hindi books not sent for translation and the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI) : (a) The names of the original books published in Hindi and English by the NCERT and the NBT are given in the Check-list of NCERT Publications 1998 and NBT's Catalogue 1998, copies of which are in the Parliament House Library.

(b) to (d) The National Council for Educational Research and Training brings out school level books (Classes I-XII) in English, Hindi and Urdu languages. It does not bring out its publications in other Indian languages but grants permission to such State Governments which may desire to translate and print its publications.

The National Book Trust publisher originals and translation of books not only in Hindi and English but also in the major Indian languages. An effort is made to maintain a balance in bringing out good titles in all the languages.

A Statement of Hindi books selected for translation into other languages by the National Book Trust is enclosed.

**Statement**

1. Bharat ki Nadiyan
2. Hamara Samvidhan
3. Master ji
4. Saanjh Savera
5. Teen kahaniyan Panchtantra Se
6. Turant Upchar
7. Neeli Jheel
8. Vakil ki Fees
9. Ujala
10. Kamar ka Dard
11. Ghar laut chalo
12. Paani
13. Ek thi Lata
14. Bimari mein Bhojan kaisa ho
15. Dhaniram ki Baagi

[English]

**National Law School**

2393. SHRI S.S. OWAISI : Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state :

(a) whether bar Council of India had recommended setting up of an institution on the model of National Law School in each State for the promotion of better legal education in the country;

(b) if so, the details of the States which established such schools in their States;

(c) the number of States who have not yet established such schools in their States;

(d) whether the Government have issued any guidelines to the States regarding setting up of these institutions in the respective States; and

(e) if so, the details thereof and time by which such new institutions are likely to be set up in each State?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS AND MINISTER OF SURFACE TRANSPORT (DR.M. THAMBI DURAI) : (a) Yes, Sir.

(b) and (c) Besides National Law School of India University, Bangalore, National Academy of Legal Studies and Research, Hyderabad and National Law Institute University, Bhopal have been established in Andhra Pradesh and Madhya Pradesh, respectively. In other States; no Law Schools have so far been established.

(d) No, Sir.

(e) Does not arise.

[Translation]

#### Regularisation of Services in CSIR

2394. PROF. RITA VERMA : Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state :

(a) the number of casual workers and employees regularised in various institutes of CSIR during the last three years;

(b) the details thereof for the said period, institute-wise;

(c) whether the posts meant for technical personnel have been filled up by non-technical personnel in several institutes of CSIR;

(d) if so, the details thereof for the last three years and the reasons therefor;

(e) whether the contractual workers are being employed for carrying out jobs for permanent nature; and

(f) if so, the reasons therefor alongwith the numbers thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI) : (a) to (f) Information is being collected and will be laid on the table of the House.

#### Completion of Power Projects

2395. DR. SUSHIL INDORA :  
DR. CHINTA MOHAN :  
SHRI RAMCHANDRA VEERAPPA :

Will the Minister of POWER be pleased to state :

(a) whether the Tehri Dam project, Nathpa-Jhakari project and the Dulhasti project are under construction;

(b) if so, the dates on which the said projects commenced and the time by which the construction work is likely to be completed;

(c) whether the construction cost of these projects has escalated manifold than that of their original construction cost;

(d) if so, the details of original construction cost vis-a-vis the actual construction cost as of now and the amount incurred on each project by the end of March, 1998, project-wise; and

(e) the time by which these projects are likely to be completed?

THE MINISTER OF POWER (SHRI P.R. KUMARAMANGALAM) : (a) to (e) Yes, Sir. The Tehri Hydroelectric Project Stage-I (1000 MW), Nathpa Jhakri HE Project (1500 MW) and Dulhasti HE Project (390 MW) are under construction. The project-wise details regarding date of commencement, original cost, latest cost, expenditure incurred upto 31st March, 1998 and the commissioning schedule of these projects are indicated in the Statement enclosed.

#### Statement

Details	Tehri HE Project Stage-I (1000 MW)*	Nathpa Jhakri HE Project (1500 MW)	Dulhasti HE Project (390 MW)
1. Date of commencement (investment approval)	15.3.94	5.4.89	12.7.89
2. Estimated cost (Rs. crores)			
(a) Original : (price level)	2963.66 (3/93)	1678.02 (9/88)	1262.97 (10/88)
(b) Latest cost (price level)	4962.43 (12/97)	7666.31 (6/98)	3559.77 (11/96)
3. Expenditure incurred upto 31.3.98 (Rs.Crores)	1642.45	2918.56	1866.56
4. Commissioning schedule	2002	March, 2002	March, 2001

\*The Project includes ongoing commitments for Koteswar Dam & HPP and Essential works of Tehri PSP.

[English]

#### Sanctuary at Jayakwadi Project

2396. SHRI BALASAHEB VIKHE PATIL : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether the Government are considering a proposal to develop a Sanctuary at Jayakwadi Project;